

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 11th January, 2019
Time : 10:30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|--|--|---|---------|
| AFTER NOTICE | | | | |
| 1. | Original Application No. 02/2018(CZ) | Milind Wankhede Vs. Union of India & Ors. | Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 2. | Original Application No. 41/2016(CZ) | Thakur Sanjay Singh Vs. M/s. Ropmati Hotel Pvt. Ltd. & 7 Ors. | Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Shrivastava, Adv. | |
| 3. | Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16) | Veni Shankar Upadhyaya Vs State of MP & Ors. | Mr. Navneet Dubey, Adv. for Petitioner Mr. Arpit Saxena, Adv. Mr. Rajesh, Adv. Mr. Ankit, Adv. Ms. Urmila, Adv. Mr. Akram Khan, Adv. | |
| FOR COMPLIANCE | | | | |
| 4. | Original Application No. 111/2013(CZ) | Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors. | Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadhoria Adv.R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr.SandeepSinghAdv.R.P.C.B Mr. Vivek Choudhary Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv. | |
| 5. | Original Application No. 135/2014 (CZ) | Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors. | Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar,Adv. Mr. Ayush Dev Bajpia, Adv.R-6 Mr. Vijay Choudhary Adv. | |

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 11-01-2019 shall be adjourned to 11-02-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in